

economy and with due regard to the interests of the producer and the consumer. While recommending the price policy and the relative prices structure, the Commission is required to keep in view (i) the need to provide incentive to the producer for adopting improved technology and for maximising production; (ii) the need to ensure rational utilisation of land and other production resources; (iii) the likely effect of the price policy on the rest of the economy, particularly on the cost of living, level of wages, industrial cost structure, etc.

(c) Government have also launched a Comprehensive Scheme for Studying the Cost of Cultivation of Principal Crops grown in the different States of the country to meet the requirements of data for the formulation of price policy for agricultural commodities]

Allotment of Funds and Fertilizers to Maharashtra

1343. SHRI DEORAO PATIL : Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) whether it is a fact that the Maharashtra Government have requested the Central Government for more funds and additional allotment of chemical fertilizers to that State for Rabi cultivation drives; and

(b) if so, the action taken by the Government in the matter.

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL) : (a) and (b) No request from Maharashtra Government for additional overall allotment of funds for Rabi cultivation has been received. In August, 1974, it was explained to the State Government that the overall allocation of fertiliser from the Pool and manufacturers to various State Government had been decided after taking into account the position of overall availability of imported and domestic fertiliser and as such the difference in the proportion of Pool and non Pool allotment in respect of different States was not being allowed to operate to the advantage or disadvantage of Maharashtra. Subsequently in October, 1974, a request from the State Government for additional allocation of fertiliser from GS FC, Baroda on the ground that there was some surplus stock with that Plant

was received and an additional allocation of 1,000 tonnes of Urea was made to favour of Maharashtra.

Priority for Residential Houses for Government Servants

1344. SHRI M. KADERSHAH: Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number of office buildings constructed by the Central Government during the last five years in the capital and the building-wise expenditure incurred;

(b) whether there is any proposal under Government's consideration to give higher priority for the construction of residential houses in Delhi for Government servants; and

(c) if so, by when the proposal is likely to be implemented and if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA) : (a) The information is being collected and will be laid on the Table of the House in due course.

(b) and (c) There is no proposal to give higher priority for construction of residential houses in Delhi for Government servants.

Medical Services in Government Hospitals in Delhi

1345. SHRI M. KADERSHAH ; Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether Government have received complaints to the effect that the medical attention in Government Hospitals in Delhi to general public is most neglected; and

(b) if so, what steps Government propose to take to improve the working of Government hospitals in the capital?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE) : (a) and (b) Complaints of different nature are received against Government hospitals from time to time. As soon as these complaints are received, they are examined and appropriate action is taken.